

NOTICE

Pursuant to the Full Court decision dated 14.12.2011 Hon'ble the Chief Justice has been pleased to constitute a Recruitment Committee consisting of the following to conduct written examination for the Sikkim Superior Judicial Service and Sikkim Judicial Service:-

1. **Hon'ble Mr. Justice A.P. Subba (retd.) - Chairman**
2. **A member of the Sikkim Public Service Commission (SPSC) to be nominated by the Chairman, SPSC, preferably with legal background.**
3. **Head of the Department, Faculty of Law, Sikkim University.**
4. **Mrs. Tshering Dolkar, Additional Registrar-cum-P.P.S. to the Hon'ble Chief Justice shall be the Member Secretary.**

Hon'ble the Chief Justice has further been pleased to order that the Committee shall fix a date for holding Written Examination and Viva Voce test for both the Judicial Services in consultation with Hon'ble the Chief Justice.

Viva Voce for the Sikkim Superior Judicial Service shall be conducted by a Committee comprising of :-

- i) The Chief Justice
- ii) Hon'ble Mr. Justice S.P. Wangdi ; and
- iii) The members of the Recruitment Committee

For the Sikkim Judicial Service, Viva Voce shall be conducted by the following:-

- i) The Chief Justice; and
- ii) The members of the Recruitment Committee

Results of the Written Examinations for both the Judicial Services shall be put on the Website of the High Court and shall be also published in the local Newspapers having wide circulation. The final select list for both the Judicial Services shall also be notified/published in the same manner.

**Sd/-
Registrar General
High Court of Sikkim
16th January, 2011**